

S.NO	NAME OF COMMERCIAL COURT	DISTRICT	CASE TYPE	CASE NO.	DATE OF INSTITUTION	DATE OF DISPOSAL	NO. OF DAYS BETWEEN THE DATE OF INSTITUTION AND DISPOSAL	NO. OF DAYS BETWEEN THE DATE OF HEARING AND JUDGMENT	NO. OF ADJOURNMENT GRANTED
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	Suit for Recovery	CS COMM-400/2023	03.03.2023	04.11.2024	612	34	2
			Suit for Recovery	CS COMM-1195/2023	28.08.2023	05.11.2024	435	29	1
			Suit for Recovery	CS COMM-1458/2023	01.11.2023	13.11.2024	378	19	2
			Suit for Recovery	CS COMM-2149/2022	09.09.2022	18.11.2024	801	6	2
			Suit for Recovery	CS COMM-877/2023	30.05.2023	20.11.2024	540	8	1
			Suit for Recovery	CS COMM-1430/20213	27.10.2023	26.11.2024	396	13	1
			Suit for Recovery	CS COMM-225/2019	22.02.2019	29.11.2024	2107	6	3
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	CS (COMM)/	1866/2021	18.06.2021	06.11.2024	1203	22	NIL
			CS (COMM)/	1232/2023	14.09.2023	06.11.2024	411	12	NIL
			CS (COMM)/	3318/2021	14.09.2021	11.11.2024	1122	19	NIL
			CS (COMM)	/485/2024	22.04.2024	11.11.2024	199	33	NIL
			Misc DJ	/517/2024	03.09.2024	16.11.2024	73	12	NIL
3	SH. ILLA RAWAT, DISTRICT JUDGE (COMMERCIAL COURT)-03	CENTRAL	Suit for Recovery	494/2023	21.03.2023	11.11.2024	601	1	3
			OMP COMM	182/2022	15.12.2022	12.11.2024	698	1	3
			OMP COMM	96/2022	11.07.2022	14.11.2024	857	1	4
			Suit for Recovery	600/2023	10.04.2023	23.11.2024	593	1	2
			Suit for Recovery	2286/2022	06.10.2022	25.11.2024	781	1	3
			Suit for Recovery	2050/2022	26.08.2022	28.11.2024	825	1	4
			COUNTER CLAIM	5/2023	07.03.2023	28.11.2024	660	1	3

Suit for Recovery	378/2024	18.03.2024	29.11.2024	256	1	1
EXECUTION	277/2024	18.03.2024	29.11.2024	108	1	0
OMP(I)COMM	908/2024	04.09.2024	05.11.2024	108	1	0
OMP I COMM	1044/2024	04.09.2024	05.11.2024	62	1	0
Suit for Recovery	1595/2022	01.07.2022	7.11.2024	860	1	4
EXECUTION	263/2024	10.07.2024	07.11.2024	120	1	0
EXECUTION	458/2024	21.10.2024	07.11.2024	44	1	0
Suit for Recovery	846/2024	06.08.2024	08.11.2024	94	1	1
EXECUTION	102/2024	13.03.2024	08.11.2024	240	1	2
EXECUTION	23/2024	20.01.2024	12.11.2024	297	1	2
OMP(I)COMM	1102/2024	28.09.2024	13.11.2024	46	1	0
Suit for Recovery	2323/2022	13.10.2022	13.11.2024	762	1	3
Suit for Recovery	927/2022	22.03.2022	14.11.2024	968	1	4
EXECUTION	128/2024	01.04.2024	14.11.2024	227	1	1
Suit for Recovery	870/2022	11.03.2022	18.11.2024	983	1	4
Suit for Recovery	614/2023	12.04.2023	18.11.2024	586	1	2
Suit for Recovery	1728/2022	13.07.2022	19.11.2024	860	1	3
EXECUTION	483/2024	06.11.2024	22.11.2024	16	0	0
OMP(I)COMM	285/2023	16.03.2023	22.11.2024	617	1	3
MIS DJ	585/2024	08.10.2024	23.11.2024	46	1	0
Suit for Recovery	2309/2022	11.10.2022	23.11.2024	774	1	2

			MIS DJ	584/2024	08.10.2023	23.11.2024	46	1	0
			Suit for Recovery	746/2023	04.05.2023	25.11.2024	571	1	2
			OMP(I)COMM	867/2024	30.08.2023	25.11.2024	87	1	1
			OMP(I)COMM	866/2024	30.08.2023	25.11.2024	87	1	1
			Suit for Recovery	1018/2023	12.07.2023	26.11.2024	503	1	3
			Suit for Recovery	5234/2021	13.12.2021	26.11.2024	1079	1	4
			OMP(I)COMM	237/2024	19.03.2024	27.11.2024	253	1	1
			Suit for Recovery	642/2023	17.04.2023	28.11.2024	591	1	3
			Suit for Recovery	2749/2022	24.12.2022	28.11.2024	705	1	3
			OMP(I)COMM	909/2024	04.09.2024	28.11.2024	85	1	0
			EXECUTION	43/2024	30.01.2024	29.11.2024	304	1	2
			Suit for Recovery	2388/2022	22.10.2022	29.11.2024	769	1	3
4	SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT)	CENTRAL	RECOVERY	CS (COMM)/514/2024	26-04-2024	04-11-2024	192 Days	10 Days	NIL
			RECOVERY	CS (COMM)/3029/2021	28-08-2021	06-11-2024	1166 Days	One Day	NIL
			RECOVERY	CS (COMM)/1443/2023	27-10-2023	07-11-2024	377 Days	10 Days	NIL
			RECOVERY	CS (COMM)/1151/2023	10-08-2023	22-11-2024	470 Days	8 Days	NIL
			RECOVERY	CS (COMM)/1535/2023	29-11-2023	26-11-2024	368 Days	6 Days	NIL
			RECOVERY	CS (COMM)/486/2023	18-03-2023	27-11-2024	620 Days	2 Days	NIL
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL						
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	CS (COMM)	96/2019	30.10.2019	13.11.2024	1841 DAYS	SAME DAY	NIL
			CS (COMM)	2305/2022	19.11.2024	19.11.2024	771 DAYS	SAME DAY	NIL

			CS (COMM)	2719/2022	20.11.2019	22.11.2024	1829 DAYS	SAME DAY	NIL
			CS (COMM)	2306/2022	10.10.2022	25.11.2024	777 DAYS	SAME DAY	NIL
			CS (COMM)	2225/2022	22.09.2022	26.11.2024	796 DAYS	SAME DAY	NIL
			OMP (COMM)	96/2020	22.08.2020	26.11.2024	1555 DAYS	SAME DAY	NIL
			CS (COMM)	1285/2023	05.10.2023	29.11.2024	421 days	SAME DAY	NIL
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	CS(COMM)	1761/2019	07.09.2019	16.11.2024	1897	17	0
			CS(COMM)	1755/2021	14.06.2021	23.11.2024	1258	5	0
			CS(COMM)	562/2023	01.04.2023	30.11.2024	609	0	0
			CS(COMM)	1625/2023	21.12.2023	29.11.2024	349	1	0
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	RECOVERY	cs-1330/23	11.10.2023	11.11.2024	397	1	1
			RECOVERY	CS-165/24	29.01.2024	12.11.2024	288	75	3
			RECOVERY	CS-288/24	24.02.2024	13.11.2024	263	52	2
			RECOVERY	CS-279/24	22.02.2024	14.11.2024	397	51	2
			RECOVERY	CS-2147/22	09.09.2022	16.11.2024	285	58	4
			RECOVERY	CS-520/23	23.03.2023	18.11.2024	606	1	1
			RECOVERY	CS135/24	22.01.2023	21.11.2024	305	1	NIL
			RECOVERY	CS-1253/23	20.09.2023	23.11.2024	430	72	3
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	CS	CS (COMM)	13-02-2022	19-11-2024	645		
			CS	CS (COMM)	29-05-2022	11-11-2024	166		
			CS	CS (COMM)	23-09-2022	20-11-2024	424		

			CS	CS (COMM)	16-10-2024	11-11-2024	392		
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	OMP (COMM)	49/2021	05.07.2024	25.11.2024	143	2	1
			CS(COMM)	1524/2023	25.11.2023	30.11.2024	372	1	0
			OMP(COMM)	21/2024	16.03.2024	21.11.2024	250	7	0
14	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	WEST	NIL						
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL						
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL						
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL						
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)/224/2024	224/2024	06-03-2024	06-11-2024	245		3
			CS (COMM)/548/2019	548/2019	21-11-2019	11-11-2024	1817		3
			CS (COMM)/95/2022	95/2022	04-02-2022	11-11-2024	1011		3
			CS (COMM)/164/2021	164/2021	03-03-2021	12-11-2024	1350		3
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL						
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL						
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	NIL						
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL						

23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL							
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL							
25	SH. SANDEEP YADAV	SOUTH	NIL							
26	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL)	SOUTH	NIL							
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL							
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH- EAST	NIL	CS (COMM)	200/24	19-03- 2024	08-11-2024	234	--	--
				CS (COMM)	1046/23	06-11- 2023	12-11-2024	372	--	--
				CS (COMM)	809/22	20-08- 2022	19-11-2024	822	--	--
				CS (COMM)	2449/2024	28-05- 2024	21-11-2024	177	--	--
				CS (COMM)	174/2024	15-03- 2024	26-11-2024	256	--	--
29	MS. NEELAM SINGH, DISSTRICT JUDGE	SOUTH- EAST	NIL	Commerical Cases	CS (COMM)/76 5/2023	18.08.23	04.11.24	444	27	7
					CS/COMM/ 442/2021	12.10.21	05.11.24	1129	15	5
					CS/COMM/ 402/2021	20.09.21	08.11.24	1145	17	3
30	SH. AJAY KUMAR JAIN	SOUTH- EAST	NIL							
31	MS. ANU GROVER BALIGA	SOUTH- EAST	NIL							
32	SH. BHUPESH KUMAR	SOUTH- EAST	NIL							
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH- EAST	NIL							
34	MS. NIRJA BHATIA, LD, DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH- EAST	NIL							
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH- EAST	NIL							
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL							
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL	CS COMM	84/2021	05-04- 2021	27-11-2024	1327	74	2

38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	NIL
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	NIL
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	NIL
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	NIL
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	NIL

43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL						
44	SH.VINOD YADAV	NORTH-WEST	NIL						
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL						
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL						
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	COMMERCIAL SUIT	CS COMM. 69/2024	07.02.2024	06.11.2024	273	NIL	NIL
			COMMERCIAL SUIT	CS COMM. 463/2023	11.02.2024	14.11.2024	1007	NIL	1
			COMMERCIAL SUIT	CS COMM. 19/2024	10.01.2024	21.11.2024	316	NIL	1
			COMMERCIAL SUIT	CS COMM. 20/2024	10.01.2024	21.11.2024	316	NIL	1
			COMMERCIAL SUIT	CS COMM. 7/2024	05.01.2024	25.11.2024	325	NIL	1
			COMMERCIAL SUIT	CS COMM. 112/2024	26.02.2024	28.11.2024	276	NIL	1
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	Commercial Suit	CS (COMM)/542/2022	30-11-2022	05-11-2024	706	13	1
			Commercial Suit	CS (COMM)/297/2023	08-06-2023	14-11-2024	565	6	NIL
			Arbitration Petition	OMP (I) (COMM.)/8/2024	20-04-2024	19-11-2024	213	0	NIL
			Arbitration Petition	ARB. A. (COMM.)/7/2024	12-07-2024	26-11-2024	137	0	NIL
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL						
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	CS(COMM)	288/2023	06.06.2023	HARISH KUMAR VS MUNICIPAL CORPORATION OF DELHI	517 DAYS	12 DAYS	1
			CS(COMM)	289/2023	06.06.2023	HARISH KUMAR VS MUNICIPAL CORPORATION OF DELHI	517 DAYS	12 DAYS	1
			OMP(COMM)	6/2024	23.03.2024	SHYAM PRASAD YADAV VS AAR KAY FINLEASE	228 DAYS	13 DAYS	1
			EXECUTION (COMM)	472/2023	20.09.2023	AARKAY FINLEASE VS SHYAM PRASAD YADAV	403 DAYS	13 DAYS	1
			CS(COMM)	253/2023	25.05.2023	SUNIL AGGARWAL VS M/S AVS ENTERPRIS ES	555 DAYS	09 DAYS	1